EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST CUTOMS BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

Dated:-06/03/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 06/03/2017 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order

Deputy Registrar (Judicial)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/Dy.Registrars/AssistantRegistrars/BarAssociation/SDRS/CDR/NoticeBoard/website/Guard file

Technical Officer(SM)